

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 56

C.P(IB)2580/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **19.01.2023**

NAME OF THE PARTIES : **Kapil Katyal HDFC Securities Ltd & Ors**

Appearance (via video-conference):

For the Applicant : Adv. Dimpal Kedar a/w Adv. Deepa
Mani i/b DM Legal Ventures

For the Respondent no. 1 : Mr. Aayesh Gandhi i/b Wadia Ghandy
& Co

Section 59 of the IBC, 2016

ORDER

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **15.03.2023**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish